

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. m. E. L. Arho	Counsel for Petitioner.	J
2.	P. Mohan Kumar.	Counsel for Respondent 1, 2, 4.	Mohun K.

ORDER

Counsels representing both the parties are present and prayed for two weeks' time to make submissions in relation to the outcome of the settlement talks between the parties in this matter and in another connected matter, TCP/386/IB/2017. Time is enlarged at their request. Put up on 14.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)